IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

19. **C.A./198/2024, C.A./560/2022 in CP/159(MB)/2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.07.2024**

NAME OF THE PARTIES: Moniveda Consultants LLP & Another
Vs
Shajas Developers Private Limited

SECTION: 59, 241(1), 242(4), 244(1) OF THE COMPANIES ACT, 2013. Rule 11, NCLT Rules, 2016

O R D E R

1. Mr. Shyam Kapadia a/w Ms. Maithili Parekh, Mr. Sanat Garg, Mr. Anurag Singh and Mr. Zain Khan, Ld. Counsel for the Applicant present. Moniveda a/w Rajat Jhunjhunwala present.

2. By order of the Bench, list this matter on **22.08.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

04.07.2024/pvs